

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**



IA 675 of 2019 in Cont.A 6 of 2019 in CP 17 of 2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 11.03.2020**

Name of the Company: Bhupendra Patel & Ors
V/s
Hotel Oasis (Surat) Pvt Ltd & Ors

Section: IA For Rejection of Cont.Petition

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PE	Petitioner	
2.	RATNISH SINGHA	AO	Respondent	


ORDER

The Parties are represented through their respective Learned Counsel.

In view of the order passed in TP 75/2016 (CP 38 of 2014), the matter is simply adjourned.

List the matter on 29.04.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 11th day of March, 2020